

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 113 of 2019

In the matter of:

Mr. Ashok Suchde

....Appellant

Vs.

Competition Commission of India & Anr.

....Respondents

Present:

Appellant: Mr. Sumit Jain, Advocate

Respondents: Mr. Ankit Virmani and Ms. Jyoti P. Sahu, Advocates.

ORDER
(Through Virtual Mode)

16.07.2020: Due to paucity of time, the matter could not be heard today. Let the appeal be listed 'for hearing' on 21st August, 2020 at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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